

Government of India
Ministry of Finance
Department of Economic Affairs

LOK SABHA

STARRED QUESTION NO.346

TO BE ANSWERED ON FRIDAY 10TH AUGUST, 2018

“SUKANYA SAMRIDDHI YOJANA”

No.346

SHRI SUNIL KUMAR SINGH

Will the Minister of FINANCE be please to state:-

- (a) the salient features and objectives of the Sukanya Samriddhi Yojana implemented by the Government along with states where this scheme has been implemented;
- (b) the amount deposited in the accounts opened under the said Yojana so far, State-wise;
- (c) whether any accounts have been opened in Chatra, Latehar and Palamu districts of Jharkhand under the said Yojana; and
- (d) if so, the details thereof, district-wise?

ANSWER

FINANCE MINISTER

(SHRI PIYUSH GOYAL)

(a) to (d): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO THE LOK SABHA STARRED QUESTION NO. 346 FOR 10TH AUGUST, 2018 BY SHRI SUNIL KUMAR SINGH REGARDING SUKANYA SAMRIDDHI YOJANA

(a) Madam, Sukanya Samriddhi Yojana was introduced in December, 2014 to cater to the financial requirement of the girl child for her education and marriage. An account under this scheme can be opened in the name of a girl child who is a resident citizen of India and has not attained the age of ten years. The account can be opened with an initial deposit of two hundred and fifty rupees. The account matures on completion of twenty one years from the date of opening. However, the account can be closed before the completion of twenty one years on grounds of intended marriage. Partial withdrawal can be availed for the purpose of higher education on the beneficiary attaining eighteen years of age or passing the tenth standard, whichever is earlier. A higher rate of interest is provided by the Central Government on the balances under this scheme. Presently, it is 8.1%.

(b), (c) & (d) This scheme is being implemented in the entire country covering all States/UTs. Upto June, 2018, a total of 1,39,85,442 accounts with a total deposit of Rs. 25,979.62 crore have been opened in the country since the introduction of the scheme. State-wise number of accounts opened and amount deposited therein is attached herewith. District-wise data concerning the scheme is not maintained.

State-wise collection and number of accounts upto June 30, 2018 under Sukanya Samridhi Yojana since introduction of the scheme

(Rs. in crore)

S.No.	State	Accounts	Amount deposited
1	Andaman and Nicobar	2,327	8.10
2	Andhra Pradesh	7,11,392	1385.21
3	Arunachal Pradesh	12,700	29.49
4	Assam	2,17,728	270.93
5	Bihar	6,01,464	692.44
6	Chandigarh	9,500	41.41
7	Chhatisgarh	3,94,836	504.30
8	Dadra & Nagar Haveli	895	0.97
9	Daman & Diu	1,156	2.43
10	Delhi	2,72,127	1340.58
11	Goa	37,207	70.93
12	Gujarat	4,84,348	1166.94
13	Haryana	4,62,377	1657.32
14	Himachal Pradesh	2,24,028	525.75
15	Jammu & Kashmir	1,45,055	322.38
16	Jharkhand	5,81,408	503.80
17	Karnataka	11,99,310	2126.88
18	Kerala	4,29,616	808.19
19	Lakshadweep	10	0.00
20	Madhya Pradesh	6,24,975	684.55
21	Maharashtra	11,66,040	3249.00
22	Manipur	27,128	39.16
23	Meghalaya	10,072	16.95
24	Mizoram	4,073	4.05
25	Nagaland	5,472	5.33
26	Odisha	5,36,638	830.81
27	Puducherry	8,838	36.42
28	Punjab	3,72,761	1015.10
29	Rajasthan	6,63,158	660.14
30	Sikkim	8,630	18.54
31	Tamil Nadu	15,94,443	2940.01
32	Telangana	4,96,615	1519.46
33	Tripura	25,868	46.17
34	Uttar Pradesh	15,08,668	1288.05
35	Uttarakhand	3,45,041	746.63
36	West Bengal	7,99,538	1421.18
	Total	1,39,85,442	25979.62

